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Title: Election of two members from Lok Sabha to the Coffee Board.

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): Hon. Speaker, Madam, with your kind permission, on behalf of Shri Suresh Prabhu, I move the following motion:

“That in pursuance of sub-Section(2) (b) of Section 4 of the Coffee Act, 1942 read with Rule 4(1) of the Coffee Board Rules, 1955 the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coffee Board, such to the other provisions of the said Act and the Rules made thereunder.”

HON. SPEAKER: The question is:

“That in pursuance of sub-Section(2) (b) of Section 4 of the Coffee Act, 1942 read with Rule 4(1) of the Coffee Board Rules, 1955 the Members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Coffee Board, such to the other provisions of the said Act and the Rules made thereunder.”

*The motion was adopted.*